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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	66909837964	2	66909837964	92.49	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	163738783	5	163738783	0.23	0	0	0	Annexure 4
5	Operational creditors (Workmen)	2016	286155269	1828	40156447	0.06	245706581	292241	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	422	118277516	402	106298305	0.15	0	11979211	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	32	7331190798	30	1993320835	2.76	3610825369	1915746	1725128848	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	400	8516642488	387	3132913986	4.33	555283069	4719409379	109036054	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	656952515	0	0	0.00	0	656952515	0	Annexure 9
	Total	2878	83982795333	2654	72346266320	100.00	4411815019	5390549092	1834164902	